NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. M/s Enhanced Glow Networks Solutions Pvt Ltd Vs ROC
CP No.49/BB/2018	-	Admission	252(3)	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

NEETHA MURTHY IT.N

Petitioner.

9740991002

ORDER

Counsel for Petitioner is present. She is directed to comply the objections. List it for compliance on 22/02/2018.

Member (T)

Member (J)